

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGSCivil Appeal No(s). 7298/2022

CHINA DEVELOPMENT BANK

Appellant(s)

VERSUS

DOHA BANK Q.P.S.C. &amp; ORS.

Respondent(s)

(FOR ADMISSION and IA No.155113/2022-STAY APPLICATION and IA No. 7163/2023 - INTERVENTION APPLICATION, IA No.49171/2023 - APPLICATION FOR PERMISSION AND IA NO.75180/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 7407/2022

(FOR ADMISSION and IA No.157465/2022-STAY APPLICATION and IA No.157466/2022-CLARIFICATION/DIRECTION and IA No.159130/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA NO.75293/2023 - PERMISSION OF FILE ADDITIONAL DOCUMENTS AND IA NO.49829/2023 - PERMISSION OF FILE ADDITIONAL DOCUMENTS)

C.A. No. 7615/2022

(FOR ADMISSION and I.R. and IA No.158431/2022-STAY APPLICATION AND IA NO.49207/2023 - PERMISSION TO PLACE ON RECORD ADDITIONAL DOCUMENTS and IA NO.75280/2023 - PERMISSION OF FILE ADDITIONAL DOCUMENTS)

C.A. No. 7328/2022

(IA No.156357/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.156354/2022-STAY APPLICATION and IA No.156355/2022-CLARIFICATION/DIRECTION AND IA NO.159217/2023 - PERMISSION OF FILE ADDITIONAL DOCUMENTS AND IA NO.49916/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS AND IA NO.75325/2023 - PERMISSION OF FILE ADDITIONAL DOCUMENTS)

C.A. No. 7434/2023

(IA No. 182911/2022 - STAY APPLICATION)

Date : 07-11-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s) Mr. Chetan Kapadia, Sr. Adv.

Mr. Syed Jafar Alam, AOR  
Mr. Siddharth Ranade, Adv.  
Ms. Nishi Bhankharia, Adv.  
Ms. Kaazvin Kapadia, Adv.

Mr. Darius Khambata, Sr. Adv.  
Mr. Rohan Rajadhyaksha, Adv.  
Ms. Liz Mathew, AOR  
Mr. Nilang Desai, Adv.  
Mr. Rajendra Barot, Adv.  
Ms. Saloni Thakkar, Adv.  
Ms. Nafisa Khandeparkar, Adv.  
Mr. Abhinjan Jha, Adv.  
Mr. Bharat Makkar, Adv.  
Mr. Harshil Goda, Adv.  
Mr. Prince Todi, Adv.  
Ms. Mallika Agarwal, Adv.  
Mr. Nisarg Bhardwaj, Adv.

For Respondent(s) Mr. P. Chidambaram, Sr. Adv.  
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Mr. Gopal Jain, Sr. Adv.  
Mr. Saurav Panda, Adv.  
Mr. Vaijayant Paliwal, Adv.  
Ms. Charu Bansal, Adv.  
Ms. Mohana Nijhawan, Adv.  
Ms. Mehak Nayak, Adv.  
Mr. S.S. Shroff, AOR

Mr. Abhijnan Jha, AOR

Mr. N. Venkataraman, A.S.G.  
Mr. Sanjay Kapur, AOR  
Ms. Megha Karnwal, Adv.  
Ms. Divya Singh Pundir, Adv.  
Mr. Arjun Bhatia, Adv.  
Mr. Surya Prakash, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Learned senior counsel appearing for the applicant in I.A.  
No.7163 of 2023 seeks permission to withdraw the Application.

The Application is, accordingly, disposed of as withdrawn.

List the Appeals on 21<sup>st</sup> November, 2023 as part-heard at  
2.00 p.m.

(ASHISH KONDLE)  
COURT MASTER (SH)

(AVGV RAMU)  
COURT MASTER (NSH)